

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-509**  
IB-850/ND/2022

**IN THE MATTER OF:**

Sanjiv Narulaa

**.....Applicant**

**SECTION**

U/s 94 (1) IBC

**Order delivered on 02.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the PNB : Mr. Prateek Kushwaha Advocate

**ORDER**

None appears on behalf of the Petitioner at the time of hearing. In the interest of justice, list this matter on **15.03.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**